

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1082**

**TO BE ANSWERED ON THE 08<sup>TH</sup> FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)**

**CONFLICT BETWEEN NORTH-EASTERN STATES**

**1082. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken cognizance of mutual conflict between North-Eastern States;**

**(b) if so, the details thereof; and**

**(c) the measures being taken by the Government to solve the dispute between States?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a) to (c) As per available information, there are boundary disputes arising out of demarcation of boundaries and claims and counter claims over territories between Assam-Meghalaya, Assam-Nagaland, Assam-Arunachal Pradesh and Assam-Mizoram. The approach of the Central Government has consistently been that inter-State disputes can be resolved only with the cooperation of the State Governments concerned and that the Central Government acts as a facilitator for amicable settlement of the dispute in the spirit of mutual understanding.**

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